

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

This the 17th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR ANAND MATHUR, MEMBER (A)

OA No.61/793/2020

Nadeem Hussain, S/o Sh. Manzoor Ahmed Kanth, R/o H. No.21,
Sector-A/2, Chinore, Bantlab, Jamm.

..... Applicant

(By Advocate: Mr. S.S. Chandel)

Versus

1. Union Territory of J&K through Commissioner/Secretary (Home) Department, Civil Secretariat Jammu/Srinagar and another.

..... Respondents

(By Advocate: Mr. Amit Gupta)

O R D E R (Oral)

Per - Rakesh Sagar Jain, Member (J)

During the course of arguments, learned counsel for the applicant submitted that he would be satisfied if a direction is given to the respondent no.2 to decide his representation. Accordingly, OA is disposed of with

direction to the respondent no.2 to consider the representation dated 01.09.2020 of the applicant and dispose of the said representation by way of passing a reasoned and speaking order within a period of three weeks from the date of receipt of a certified copy of this order with intimation to the applicant.

OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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